

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.114 - IA/541(AHM)2021  
In  
CP(IB) 207 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Ramesh T Mehta (HUF)

.....Applicant

V/s

Forever Precious Jewellery & Diamond Ltd

.....Respondent

**Order delivered on: 21/12/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv. a.w. Mr. Nipun Singhvi, Ld. Adv.

For the Respondent: Mr. Jaimin Dave, Ld. Adv. a.w. Ms. Hirva Dave, Ld. Adv.

**ORDER**

Heard. The order is reserved.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**